

**THE GAUHATI HIGH COURT**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION NO. 18**

Dated Guwahati, the 30<sup>th</sup> March, 2016

The Gauhati High Court has been pleased to modify Notification No. 51 dated 9<sup>th</sup> September, 2015, to the extent of substituting 'CJM' by Additional Chief Judicial Magistrate / Judicial Magistrate First Class, and, where the pendency is 20 or less JJB Cases, the JJB shall holding sittings on 3 days in a week.

By Order,

Sd/- B.K. Chetri,

**REGISTRAR (JUDICIAL)**

**Memo No. HC.III-29/2013/ 910 - 924 /G, Dated: 30<sup>th</sup> March, 2016**

Copy to:

- 1) The Registrar (Admn./ Vig. /Estt.), Gauhati High Court, Guwahati.
- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl.
- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4) The District & Sessions Judge, \_\_\_\_\_, Assam with a request to circulate the Notification amongst the Officers under the administrative control.
- 5) The Deputy Commissioner, Dima Hasao, Karbi Anglong District, Assam.
- 6) The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
- 7) The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
- 8) The Deputy Registrar,( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
- 9) The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 10) The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- 11) The System Analyst, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
- 12) The Admn. Officer (J) ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
- 13) The P.S. to Hon'ble Mr./Dr.(Mrs.)/Mrs. Justice \_\_\_\_\_ Gauhati High Court, Guwahati.
- 14) The Court Master, Court No. \_\_\_\_\_, Gauhati High Court, Guwahati.
- 15) The C.A. to the Registrar General, Gauhati High Court, Guwahati.

**REGISTRAR (JUDICIAL)**

*BK*  
30/3/16